

COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 114 OF 2017

Dated: 12th April, 2019

In the matter of:

Kishangarh Hi-tech Textile Park Ltd. (KHTPL) Appellant(s)
Versus	
Rajasthan Electricity Regulatory Commission & Ors. Respondent(s)

ORDER

The Bench did not assemble today. As agreed by the parties, list the matter on **07-05-2019**.

Court Master / PPS

tpd/pk